

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-502
IB-728/ND/2021

IN THE MATTER OF:
Eicher Polaris Pvt. Ltd.

.....Applicant

SECTION
U/s 59 IBC

Order delivered on 10.05.2024

CORAM:
SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant/
Liquidator : Mr. Arun Kathpalia, Sr. Adv., Mr. Sumant Batra,
Ms. Nidhi Yadav, Mr. Varun Kalra, Ruby Ahuja,
Mr. Ishaan Gaur, Jappanpreet Hora, Mr. Pranav
Khanna, Advs.

For the Respondent :
For the RoC : Ms. Jyoti Khurana, Adv.
For the Intervenor : Mr. Avinash bhati, Mr. Prateek Gupta, Mr. Judy
James, Advs.

ORDER

Ld. Counsel on behalf of the Liquidator is present and submitted that an application has been moved as the new Liquidator has been appointed. In view of this, list the matter on **01.07.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)